

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 33076/2017

(Arising out of impugned final judgment and order dated 01-11-2017 in WC No. 50075/2017 passed by the High Court Of Judicature at Allahabad)

PHOENIX ARC PRIVATE LIMITED

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 08-12-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Ranjit Kumar, SG
Mr. Subramaniam Prasad, Sr. Adv.
Mr. Suresh Dutt Dobhal, AOR
Ms. Sonaakshi Dhiman, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

There shall be stay of operation of the order dated 28.7.2017 passed by learned Collector, Stamps in OS No. 158/17-18, until further orders.

(DEEPAK MANSUKHANI)
AR-cum-PS

(RAJINDER KAUR)
Court Master